

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06.05.2024

NOTICE

Please take notice that the following matters listed in the Court – II on 06.05.2024, are as follows. The next dates of hearing are indicated below: -

S. No.	Case No.	Name of the parties	Last date of Hearing	Next date of Hearing
1.	Comp. App. (AT) No. 2 of 2024 (PH)	WestBridge Ventures II Investment Holdings Vs. Anupam Mittal & Ors.	06.05.2024	10.07.2024
2.	Comp. App. (AT) No. 82 of 2024 & I.A. No. 2378 of 2024	Renu Khanna & Anr. Vs. Khanna Paper Mills Ltd. & Ors.	06.05.2024	20.05.2024
3.	Comp. App. (AT) No. 208 of 2022 (PH)	MBL Infrastructure Ltd. Vs. Orissa Steel Expressway Pvt. Ltd. & Ors.	06.05.2024	19.07.2024

By order of Hon'ble Chairperson
-Sd/-
Registrar